

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO.164
TO BE ANSWERED ON 28.11.2016
AGRAHAYANA 7, 1938 (SAKA)

HISTORICAL MONUMENTS AND ARCHAEOLOGICAL SITES

*164. SHRI B. VINOD KUMAR :

Will the Minister of CULTURE be pleased to state:

- (a) the number of ASI's protected historical monuments and Archaeological sites in the country;
- (b) the revenue earned through sale of tickets and other heads, along with expenditure incurred on their maintenance annually, during the last two years and the current year, separately;
- (c) whether the Government has declared all such monuments and sites as 'Polythene Free Zones'; and
- (d) whether the Government has taken initiative to provide various facilities including Protected Boundaries, Toilets and Friendly Access to Differently-abled persons in these Monuments and sites and if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a)to(d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA
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- (a) There are 3686 historical monuments and Archaeological sites declared protected as of National importance by the Archaeological Survey of India(ASI) in the country
- (b) The details of revenue earned from ticketed monuments alongwith site museums through entry fee during the last two years and current year and revenue generated from other heads is as under:

	Rupees in crores	
	Revenue through sale of tickets at ticketed monuments & site museums	Revenue through other heads
2014-15	Rs.95.71	Rs.4.77
2015-16	Rs.95.69	Rs.5.35
2016-17 (upto September, 2016)	Rs.80.47	Rs.3.33

The amount spent on conservation of all centrally protected monuments/sites of National importance including ticketed monuments in the country during the two years and current year (upto 15th September, 2016) is as under:

	Rupees in crores
2013-14	Rs.235.28
2015-16	Rs.238.62
2016-17 (upto 15 th November, 2016)	Rs.191.50

- (c) Yes, Madam. Archaeological Survey of India has declared all ASI protected Monuments and Archaeological Sites as 'Polythene Free Zone'. All the field offices of ASI have been directed for necessary compliance. In this regard Secretary (Culture) has also issued a D.O. letter to all the Chief Secretaries of States for their active cooperation for making centrally protected monuments as polythene free zone.
- (d) Most of the monuments were fenced and protected area is defined. Basic tourist amenities such as drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, cloak rooms, etc. are being provided at important tourist visited ASI protected monuments.